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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1807/2021 & CM APPL. 5208/2021 -Stay.**

**AIR FORCE NAVAL HOUSING BOARD**

..... Petitioner

Through:

versus

**CENTRAL BANK OF INDIA BRANCH AIR FORCE STATION &  
ORS.**

..... Respondent

Through: Mr. Vishwendra Verma, Adv. for R-9

**CORAM:**

**HON'BLE MS. JUSTICE REKHA PALLI**

**ORDER**

**14.12.2022**

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1. Except respondent no. 9, none of the other respondents have filed any counter affidavit.
2. In the interest of justice, they are granted further six weeks time to file their respective counter affidavits. Rejoinder(s) thereto, if any, be filed within four weeks, thereafter.
3. List on 16.05.2023.
4. Interim orders to continue till the next date.

**REKHA PALLI, J**

**DECEMBER 14, 2022**

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